GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO-678

ANSWERED ON-04.02.2021

PROMOTION OF SOLAR ENERGY SCHEMES

+678. SHRI JUGAL KISHORE SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the name of schemes run by the Union Government to promote solar energy in Jammu & Kashmir at present;
- (b the details of the funds provided during the last two years under these schemes;
- (c) whether the Union Government has made a provision of any kind of subsidy for consumption of solar energy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) There is no scheme for promotion of solar energy exclusively in J&K. However, Government has undertaken various schemes for promotion of solar energy in the country including in Jammu & Kashmir. These, inter-alia, include the following:
 - i. Solar Park Scheme for setting up of Solar Parks of 40,000 MW capacity;
 - **ii.** Scheme for setting up of Grid-Connected Solar PV Power Projects of 12000 MW by the Central Public Sector Undertakings (CPSUs) and the Government of India organisations with Viability Gap Funding (VGF);
- iii. Installation of Grid Connected Solar Rooftop Power Plants;

iv. Scheme for Off-Grid Solar PV Systems;

Pradhan Mantri – Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme to support farmers to set up small solar power projects and solar pumps for irrigation purpose.

(b) The details of expenditure made during last two years in Jammu & Kashmir, under these schemes are as under:

(In Rs. Crores)

| Year | Expenditure |
|---------|-------------|
| 2018-19 | 10.53 |
| 2019-20 | 16.67 |

(c) and (d)The details of Central Financial Assistance provided under different schemes are given at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 678 FOR 04.02.2021

SUBSIDIES AND INCENTIVES BEING PROVIDED AS CENTRAL FINANCIAL ASSISTANCE (CFA) FOR INSTALLATION OF VARIOUS SOLAR AND WIND PROGRAMMES.

A. GRID-INTERACTIVE RENEWABLE POWER PROGRAMMES:

| a) Grid Connected Rooftop | Central Financial Assistance (CFA) | |
|--------------------------------|--|--|
| Solar PV Power Projects in | @ 40% for capacity up to 3 kWp | |
| residential, institutional and | CFA @ 20% for capacity beyond 3 | |
| social sector | kWp and up to 10 kWp | |
| | CFA @ 20% for GHS/RWA capacity | |
| | up to 500 kWp (limited to 10 kWp | |
| | per house and total upto 500 kWp) | |
| b) Grid connected Solar PV | VGF of upto Rs. 70 lakhs/ MW is provided | |
| Power Projects by the | (actual VGF is decided through bidding for | |
| Government Producers with | VGF required) | |
| Viability Gap Funding (VGF) | | |
| support for self-use/use by | | |
| Government/Government | | |
| entities either directly or | | |
| through DISCOMs. | | |
| c) Solar Park Scheme | (i) Upto Rs. 25 lakh per Solar park for | |
| | preparation of Detailed Project Report | |
| | (DPRs). | |
| | (ii)CFA of Rs. 20 Lakh per MW or 30% of | |
| | the project cost including Grid- | |
| | connectivity cost, whichever is lower is | |
| | provided . | |
| d) Pradhan Mantri- Kisan Urja | Component A: Procurement Based | |
| Suraksha evam Utthaan | Incentive (PBI) to the DISCOMs @ 40 | |
| Mahabhiyan (PM- KUSUM) | paise/kWh or Rs.6.60 lakhs/MW/year, | |

whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant.

Component B: CFA @ 30% of the benchmark cost or the tendered cost, whichever is lower, of the stand-alone solar Agriculture pump is provided.

However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA @ 50% of the benchmark cost or the tendered cost, whichever is lower, of the stand-alone solar pump is provided.

Component C: CFA @ 30% of the benchmark cost or the tendered cost, whichever is lower, of the solar PV component is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA @ 50% of the benchmark cost or the tendered cost, whichever is lower, of the solar PV component is provided.

(B) Off-Grid scheme:-

| Scheme | Coverage with target | Benefit available |
|------------------------------|--|--|
| i) Off-grid Solar PV Schemes | a) 3 lakh Solar Street Lights / 100 MW aggregate capacity solar power packs under off- grid Ph-III programme | CFA up to 30% of the project cost is provided for general category states. For special category states, the CFA is up to 90% |
| | b) 25 lakh Solar Study lamps under off-grid Ph- III programme | CFA up to 85% of the lamp cost is provided |
| | c) 3.04 lakh Solar Street light under AJAY Ph-II Scheme | CFA up to 75% of the project cost is provided. |